- Sl. Name of the parties
- 29. M/S Pisysicare, Bombay
- 30. " Omex Laboratories, Indore
- "Euphoric Laboratories, Ankleshwar, Gujarat
- 32. " Lyka Laboratories, Bombay
- 33. " Micron Laboratories, Bombay
- Biddle Sawyer Private Limited, Bombay
- 35. " Synbiotics Limited, Bombay
- 36. "Bhravy Pharmaceuticals, Baroda
- Dexo Pharmaceuticals, Hyderabad
- 3<sup>8</sup>. " Themis Pharmaceuticaals, Bombay
- 39. " Medical Remedies
- 40. " Convic Pharmaceuticals
- 41. " Indo-Chem Laboratories, Indore .
- 42. " Dalphine Laboratories Ltd., Calcutta.

## Workers in tea plantations

\*336. SHRI PRITHIBI MAJHI: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the number of permanont workers in teal plantations is decreasing day by day in comparison to the gradual increase in the area xaider tea plantations; and

(b) if so, what steps Government are takinig to check the decrease of p-ermanent workers and to avoid the problem of resultant unemployment?

THE MINISTER OF STATE: OF THE MINISTRY OF LABOUR (SHRI P. A. SANGMA); (a) and (b) According to the latest available information furnished by the Ministry of Commerce, as against the area under tea which showed a steady increase to Questions

hectares in 1981 and to S.95 lakh hectares in 1982, the total em-ploymeiit in tea plantations which marginally declined from 9.13 lakh workers *in* 1980 to 9.11 lakh workers in 1931 again increased to 9.15 lakh workers in 1982.

## Collection *pi* subscription from the public allowed to ITI and National Thermal Power Corporation

## \*337. SHRI SHEO KUMAR MISHRA;

## . SHRI KAPIL VERMA:

Will the Minister of FINANCE be pleased to state;

(a) what was the target of subscription through tends allowed to the Indian Telephone Industries and the National Thermal Power Corpora-, tion from the public in February last; and

(b) how much money has been actually subsmbed by the public atid whether the over subscribed amounts are being allowed to be. retained by the twr- units for utilisation for the Seventh Plan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Messers, Indian Telephone Industries Ltd., was allowed by the Controller of Capital Issueg to issue bonds amounting to Fs. 50 crores to the public by a prospectus and the National Thermal Power Corporation Ltd., was allowed to issue bonds amounting to Rs. 100 crores to the public by a prospectus.

of Indian (b) In the ease Tele Industries Ltd., an amount of phone Rs. fiS crores (as against sanction of Rs. 50 crores) M'as subscribed by the Public. In the case of National Ther mal Power Corporation Ltd., the figu subscription are still res being compiled the Bankers by to the Issue. The oversubscribed am ounts are likely to be allowed to be retained by the companies-